

High Court of Uttarkhand, At Nainital

Office Memorandum

No. ~~73~~/UHC/Admin.B/XVI-3/2022

Dated-22.07.2023

Smt. Suman Yadav, Senior Assistant, presently working in District Judgeship, Rudraprayag is hereby transferred to the District Judgeship, Nainital, with immediate effect, on Administrative Grounds in the same pay-scale against existing vacancy.

By the order of Hon'ble the Chief Justice

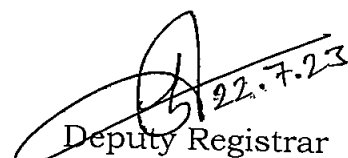
Sd/-
(Anuj Kumar Sangal)
Registrar General

No. ~~3866~~/UHC/Admin.B/XVI-3/2022

Dated-22.07.2023

Copy forwarded for information to:

1. P.P.S. to Hon'ble the Chief Justice.
2. P.S. to Hon'ble Administrative Judge Rudraprayag and Nainital.
3. P.S. to Registrar General.
4. District Judge, Rudraprayag, with a request to release Smt. Suman Yadav, Senior Assistant, in order to enable her to join her duties at District Judgeship, Nainital.
5. District Judge, Nainital for further necessary action.
6. All the Registrars/OSD-CPC of the Hon'ble Court.
7. JR/D.R. (Accounts) of the Hon'ble Court.
8. Treasury Officer, District-Rudraprayag and Nainital.
9. Deputy Registrar (IT) with a request to upload the Office Memorandum in official website of the Hon'ble High Court.
10. Concerned Employee i.e. Smt. Suman Yadav.
11. Guard file.


Deputy Registrar
Admin.-B